

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

(51) C.P.(IB)-1374(MB)/2019

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **19.02.2020**

NAME OF THE PARTIES: Epigram

V/s

Swiss Entertainment Pvt. Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the parties present.
2. List this matter on **30.03.2020** for final hearing.

Sd/-

**RAVIKUMAR DURAISAMY
Member (Technical)**

19.02.2020
Sushil

Sd/-

**RAJASEKHAR V.K
Member (Judicial)**